

The following are some of the important recommendations of the Conference of commissioners of Income-tax, 1986:-

- a) Strengthening vigilance machinery of the Income-tax Department
- b) Improving welfare measures in the Department
- c) Speedy disposal of summary assessments and search & seizure cases
- d) Ascertaining the pace of computerisation
- e) Better management of Income-tax Records
- f) Strengthening Audit wing of the Department
- g) Enhancing effectiveness of the departmental training programmes and suitable post training deployment of officers.

Concessions to Textile Machinery Manufacturing Industry

268. SHRI K.V. SHANKARA GOWDA:

SHRI JAGANNATH PATTNAIK:

Will the Minister of TEXTILE be pleased to state:

(a) whether the Union Government are considering to provide further concessions to the textile machinery manufacturing industry in the form of duty relief and reduced import levies;

(b) if so, whether this is in addition to the 25 per cent relief reduction to certain specified items of textile machinery; and

(c) if so, to what extent further reduction is being considered and to what extent these concessions have helped the textile machinery industry?

THE MINISTER OF TEXTILE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN): (a) No, Sir.

(b) and (c). Do not arise.

Re-Examination of Foreign Exchange Regulation Act and Gold control Act.

269. SHRI K.V. SHANKARA GOWDA:

SHRI YASHWANTRAO GADAKH PATIL:

DR. B.L. SHAILESH:

DR. DATTA SAMANT:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have decided to re-examine the Foreign Exchange Regulation Act to remove unnecessary procedural complications and to make it more reasonable and to plug the loopholes for evasion;

(b) if so, the details thereof; and

(c) whether Government have also taken a final decision to review the Gold Control Act and if so, the changes proposed to be made in the Act?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). Proposals for amendment of the Foreign Exchange Regulation Act are being examined by the Government.

(c) The Government have appointed two working Groups, one to review the Gold Control Policy in all its aspects and other to review the Gold Control Machinery, etc. in May, 1986. The question of review of the Gold Control Act would arise only after submission of the reports of the working Groups to the Government.

Effect of MODVAT on Balance of Trade

270. SHRI K.V. SHANKARA GOWDA: Will the Minister of FINANCE be pleased to state :

(a) whether the Modified Value Added Tax scheme which was an extension of the already existing scheme of proforma credit has helped to improve the Balance of trade by enhancing exports and reducing the incentive to import ; and